NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.543/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company Under Section		SBER Bank-Versus-Varrsana Ispat Ltd. 7 IBC		
1.	ARVN GUI	TA. FEA 7 1	P8-Anignel	Demis 7
2.	GARGI A	TA. FEA J, 204, Adv J		371/17
2. 3. 4.	MR. SAUN MR. SAUB MR. PRIF	JU RHUTERIA, JAK MITRA, HHK CHONDHO TO MAJUMDA	K, Mac.	30/11/17
1. M	s. Réhipasira	Chattegee	For the Finance Greditor	fal Kity Chatt

ORDER

Ld. Counsel for the IRP as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Pr. CA for the RP has informed that publication in the newspapers has been made for inviting claim from the creditor. IRP is directed to file the progress report within 15 days from today.

List on 20/12/2017 for filing of progress report.



(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)